

**Central Administrative Tribunal
Ernakulam Bench**

OA/180/00625/2015

Monday, this the 4th day of February, 2019.

CORAM

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

Sri B.Mani, aged 51 years
S/o Late Bhaskara Pilla
Track Maintainer-III
O/o the Senior Section Engineer (Permanent Way)
Southern Railway, Varkala
Thiruvananthapuram-695 141. Applicant

[Advocate: None present]

versus

1. The Divisional Personnel Officer
Divisional Office, Personnel Branch
Southern Railway
Thiruvananthapuram-695 014.
2. Senior Section Engineer (Permanent Way)
Southern Railway, Varkala Section
Varkala-695 214.
3. Union of India through the General Manager
Southern Railway, Park Town
Chennai-3. Respondents

[Advocate: Mr.Sunil Jacob Jose]

The OA having been heard on 4th February, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)**By E.K.Bharat Bhushan, Administrative Member**

None present for the applicant. Sri P.K.Madhusoodanan who was representing the applicant had relinquished his Vakkalat on 13.6.2018 and notice was also issued to the applicant. There was no appearance of the applicant or any other counsel on the posting dates of 10.09.2018, 30.10.2018, 19.11.2018, 17.12.2018 and on the last occasion on 23.01.2019. The OA is dismissed for default.

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

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Annexures filed by the applicant:

Annexure A1: Copy of the office order dated 3.4.2012 issued by the 1st respondent.

Annexure A2: Copy of the office order No.08/2013/WP dated 16.01.2013 issued by the 1st respondent.

Annexure A3: Copy of the office order No177/2013/WP dated 1.10.2013 issued by the 1st respondent.

Annexure A4: Copy of the representation dated 10.12.2014 submitted by applicant before the 1st respondent.

Annexure A5: Copy of the letter No.V/P.608/1/Artizans/Vol.VI dated 2.3.2015 of the 1st respondent.